(ग) अनुसूचित जातियों और अनुसूचित आदिम जातियों के जिन कर्मचारियों ने प्रशिक्षण प्राप्त किया है और परीक्षा पास कर ली है, क्या उन सबको आशुलिपिकों के पद पदोन्नत किया गया है ;

(घ) यदि नहीं, तो कब तक उनके पदोन्नत किये जाने की सम्भावना है ;

(ङ) किन-किन मंत्रालयों में आशुलिपिकों के पद आरक्षित हैं ;

(च) जिन मंत्रालयों में आशुलिपिकों के पद आरक्षित नहीं है, उनमें ये पद कब तक आरक्षित किये जायेंगे ; और

(छ) यदि नहीं, तो इसके क्या कारण हैं ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री विद्याचरण शुक्ल) : (क) और (ख). बयालीस निम्न श्रेणी लिपिकों ने अभी तक केन्द्रीय सचिवालय, सचिवालय प्रशिक्षण स्कूल से हिंदी आशुलिपि का पाट्यक्रम सफलतापूर्वक पूरा किया है। उपलब्ध सूचना के अनुसार उनमें से चार अनुसूचित जाति के हैं।

(ग) और (घ). इस प्रशिक्षण का यह उद्देश्य नहीं है कि निर्धारित परीक्षा उत्तीर्ण करने के पश्चात् इन व्यक्तियों को आशुलिपिकों के रूप में नियुक्त किया जायगा। इसलिए इन व्यक्तियों को आशुलिपिकों के रूप में नियुक्त करने के लिए अवधि का प्रश्न नहीं उठता।

(ङ) से (छ). अनुसूचित जाति और अनुसूचित आदिम जाति के उम्मीदवारों के लिए आशुलिपिकों के ग्रेड में आरक्षण, संघ लोक सेवा आयोग की परीक्षाओं के परिणामों के आधार पर सीधी भर्ती करते समय इस सम्बन्ध प्रसारित सामान्य आदेशों के अनुसार किया जाता है।

पर्यटन तथा असैनिक उड्डयन मन्त्रालय में हरिजनों की नियुक्तियां

3034. **श्री रा० की० अमीन** :

श्री द० रा० परमार :

क्या पर्यटन तथा असैनिक उड्डयन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उनके मन्त्रालय में विभिन्न पदों पर नियुक्तियां करते समय हरिजनों की पूर्णतः उपेक्षा की जाती है ; और

(ख) यदि हां, तो इस सम्बन्ध में उन्होंने क्या निर्देश जारी किये हैं ?

पर्यटन तथा असैनिक उड्डयन मंत्री : **(डा० कर्ण सिंह)** : (क) और (ख). गृह-कार्य मंत्रालय में सरकार ने भारत सरकार के अधीन विभिन्न पदों में अनुसूचित जाति/अनुसूचित जन-जाति के उम्मीदवारों के लिए रिक्तियों के आरक्षण के लिए अनुदेश जारी किये हैं। जहाँ तक इस मन्त्रालय का संबंध है इन अनुदेशों का उचित रूप से अनुपालन किया जा रहा है।

Institute of Chemical and Industrial Technology in Gujarat

3035. SHRI R. K. AMIN : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that there exists a demand for setting up a separate Institute of Chemical and Industrial Technology for training technicians and engineers in the Gujarat State ; and

(b) if so, the reactions of Government thereto ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Yes, Sir.

(b) The Gujarat State Plan does not include any provision for setting up institutes of chemical engineering and chemical technology.

A new chemical engineering institute has, however, been set up at Nadiad with the donations given by a charitable foundation. Another registered society has been formed for setting up a Gujarat Institute of Chemical Technology at Ahmedabad.

The requirements for technical manpower, particularly for chemical industry, are being studied. Depending upon the assessed demand, Government will examine

the question of expanding training facilities in this field.

Demands of District Bar Association Chandigarh

3036. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the District Courts at Chandigarh have no Bar Room ;

(b) whether the five storeyed court building has no lift ;

(c) whether the District Bar Association has sent any representation regarding these demands ; and

(d) if so, the steps taken by Government to meet the demands ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) (a) A Bar Room was provided in the District Courts. This was, however, not utilised by the Bar and was then converted into a Court Raom.

(b) The building is only three storeyed and has no lift.

(c) and (d). Yes, Sir. Chandigarh Administration are examing the demands.

History of National Movement

3037. SHRI SHRI CHAND GOYAL: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the amount spent so far on writing the history of National Movement ;

(b) the names of prominent historians who have been entrusted with this task ; and

(c) the work published by them so far and the ones that have been undertaken ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) An amount of about Rs. 11 lakhs, including cost of printing, has been spent so for on writing the History of Freedom Movement, of which an amount of Rs. 67,000 has been recovered from the sale proceeds.

(b) The work has been entrusted to Dr. Tara Chand and a Committee, consisting of the under-mentioned historians, has been set up to advise him in this work :—

1. Prof. K. A. Nilakanta Sastri
2. Prof. Mohd Habib
3. Prof. K. K. Dutta
4. Dr. Bisheshwar Prasad
5. Dr. N. R. Ray.

(c) Volume I and Vol. II of the History have so far been published. The third and the last Volume is under preparation.

Allotment of Shops in Nehru and Shastri Markets in Chandigarh

3038. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Chandigarh Administration is not charging any rent for the shop plots which that given to the occupants of Nehru and Shastri markets ;

(b) whether it is also a fact that the Shops and Establishment Act, Sales Tax Act and other Acts are not enforced in these markets ;

(c) whether Govenment have received complaints that some people have accepted illegal gratifications in the allotment of plots in these markets ;

(d) whether any enquiry has been conducted regarding these complaints and, if so, the outcome thereof ; and

(e) the criterion adopted for the allotment of plots in the above mentioned markets ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No rent is being charged from the occupants of these markets.

(b) No, Sir.

(c) Yes, Sir.

(d) Yes. But the allegations could not be substantiated.

(e) No regular allotments have been made in these markets. The shopkeepers have occupied the sites and built temporary constructions thereon without permission,